

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 05.01.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

SUPPLEMENTARY CAUSE LIST

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 04/2021	M/s. Kerala Chamber of Commerce and Industry V M/s. Tap World & 15 others	Dhruv Dewan Rohan Batra Priya Singh Chandni Ghatak Padmanabh Sethunath	Wills Mathews – R1 C.S Ajit Prakash-R2 Anil D Nair-R3, 4, 7 Avinash Krishnan Ravi-R16

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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